136 Written Answers to

[RAJYASABHA]

Unstarred Questions

(b) if so, by when all the recommendations of the Commission would be implemented by Government?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): (a) and (b) Government of India having considered the recommendations of the second Backward Classes Commission (Mandal Commission) decided to provide reservation in the services of the Union and their public undertakings to the socially and educationally backward classes.

## MID of NBCFC

†2916. SHRI ALI ANWAR ANSARI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) for how long a person is deputed to the post of the Managing Director in the National Backward Classes Finance Corporation.

(b) whether the person working as Managing Director in the Corporation belongs to the backward class; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): (a) The President may appoint any one of the Directors of the Board (other than those who may be members of the State Legislature or Parliament) to be the Managing Director for such period and upon such terms as he may think fit under 58(1) of Memorandum of Association and Articles of Association of NBCFDC;

(b) No Sir.

(c) Does not arise.

## Schools for physically handicapped children

2917. SHRI SITARAM YECHURY: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that Government is running schools for physically impaired/ handicapped children such as blind and deaf;

(b) if so, the details thereof; State-wise alongwith their enrolment and dropouts;

(c) the details of amount spent on them;

(d) the details of management structure in such schools;

(e) whether Government is contemplating to hand over the running of these schools to NGOs; and

(f) if so, the steps taken in that direction?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): (a) No, Sir. Government does not run schools for physically impaired/handicapped children However,

<sup>&</sup>lt;sup>†</sup> Original notice of the question was received in Hindi.